## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 834 ANSWERED ON 25.07.2023

## SUBSIDY UNDER FAME-II SCHEME

## 834. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether it is true that Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India (FAME India)-II aims to support/provide subsidy to 10 lakh two wheelers and 7,000 electric buses and if so, the details thereof;
- (b) whether the above support is going to end in March, 2024;
- (c) if so, the details of vehicles (two wheelers and buses) that have got support as of June, 2023;
- (d) whether there are residuary funds left out after FAME-II and if so, whether the Government considering to launch FAME-III;
- (e) whether it has come to the notice of the Government about misappropriation of subsidies by two-wheeler companies; and
- (f) if so, the details thereof and the action taken thereon?

## ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Yes, Sir. The Ministry of Heavy Industries formulated Faster Adoption and Manufacturing of Electric Vehicles in India Phase II (FAME India Phase II) Scheme for a period of five years commencing from 1<sup>st</sup> April, 2019 with a total budgetary support of Rs. 10,000 crore. This phase mainly focuses on supporting electrification of public & shared transportation, and aims to support through demand incentive 7090 eBuses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported under the Scheme.

Under phase-II of FAME India Scheme, about 7,40,722 no. of electric two vehicles have been sold as on 20.07.2023 (as per http://fame2.heavyindustries.gov.in/dashboard.aspx ).

Further, MHI sanctioned 6315 electric buses to 65 cities/STUs/State Govt. entities for intracity operations.

(d): No Sir. Further, at present no proposal to launch FAME-III is under consideration in the Ministry of Heavy Industries.

(e) & (f): Yes Sir, the Ministry of Heavy Industries has received seventeen (17 nos) complaints regarding misappropriation of subsidies under the Government's FAME India Phase II scheme by some electric vehicles manufacturers. The complaints are mainly related to the violation of Phased Manufacturing Programme (PMP) guidelines under FAME India Scheme Phase-II. All the complaint cases have been referred to the testing agencies for re-verification. After examination of reports in respect of two OEMs, the models of these two OEMs have been suspended from the FAME scheme. Further, the processing of their pending claims has been stopped till they submit sufficient evidence to show their compliance to PMP timelines.

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